



2026:AHC:31084

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 20514 of 2024

Capt. (In) Ak Sharma (Retd.)

.....Petitioner(s)

Versus

Union Of India And 4 Others

.....Respondent(s)

Counsel for Petitioner(s) : Anil Kumar Yadav

Counsel for Respondent(s) : A.S.G.I., C.S.C., Rajesh Tripathi

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Rejected.

2. For orders, see order of date passed in Writ-A No. - 15762 of 2025.

February 10, 2026

Ashu

(Vikas Budhwar,J.)